

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1625**  
TO BE ANSWERED ON 08.03.2016

**New Sanctuaries**

1625. SHRI BHAGWANTH KHUBA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has any plan to open new Wild Life Sanctuaries across the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether any State Government have sent the proposals to open a new sanctuary; and
- (d) if so, the details and status thereof, State-wise?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a)to(d) Under the provision of the Wild Life (Protection) Act, 1972, the State/UT Governments are empowered to declare any area considered to be of adequate ecological, faunal, geomorphological, natural or zoological significance, as Wildlife Sanctuary for the purpose of protecting, propagating and developing wildlife or its environment.

\*\*\*\*